

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) No. 19 of 2020**

**IN THE MATTER OF:**

**Chander Verma**

**.... Appellant**

**Vs.**

**Continental Construction Ltd. & Ors.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Chandan Dutta, Mr. Jeevesh Nagrath and Mr  
Prabhat Kumar Rai, Advocates**

**For Respondent: Mr. Saurabh Kalia, Advocate for R-3&4  
Mr. Swapnil Gupta and Rudrajit Ghosh, Advocate for  
R-5**

**O R D E R  
(Virtual Mode)**

**20.01.2021** One of the Member of this Bench is under transfer, therefore, the matter is released from Part Heard. Let the matter be fixed before Appropriate Bench 'For Hearing' on 11<sup>th</sup> February, 2021.

Interim Order will continue till next date.

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Balvinder Singh]  
Member (Technical)**

SC/Kam